

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. IA 344/2024 In C.P. (IB)/908(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

NAME OF THE PARTIES: Janakalyan Sahakari Bank Limited
Vs. Sunil Sumant Chavan
IN THE MATTER OF
Yes Bank Limited
V/s
Kunal Jiwarajka

Section: 95(1), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 344/2024:- CA, Ayushi Patidar appeared for the Applicant.
Counsel appearing for the Applicant is directed to place on record two
sets of hard copies of IA No. 344/2024 before the adjourned date. List
the matter on **27.02.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

01.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)